कृषि मंत्रालय में राज्य मंत्री (डॉ. एम. वेणुगोपालाचारी) : (क) और (ख) जल कृषि प्राधिकरण विधेयक 1997 राज्य सभा में 20.3.1997 को प्रस्तुत किया गया और इसे पारित किया गया । इस विधेकय में जलकृषि से संबंधित कार्यकलापों का विनियमन करने के लिए तथा उससे संबंधित मामलों से निपटने अथवा उससे प्रासंगिक मामलों के लिए एक जल कृषि प्राधिकरण की स्थापना करने का प्रावधान हैं ।

(ग) इस विधेयक के मुख्य उद्देश्यों में से एक जलकृषि फार्मिंग का भविष्य में इस तरह का विकास करना हैं जो पर्यावरण को सुरक्षित रखने की जरूरत के अनुरूप हो । यह भी प्रस्ताव हैं कि एक जलकृषि प्राधिकरण की स्थापना की जाए ताकि विद्यमान जलकृषि फार्मो के मामलों की समीक्षा की जा सके और सुनिश्चित किया जा सके ताकि केवल उन्हीं को जलकृषि फार्मिग करने की अनुमति प्रदान की जाएगी जो पारिस्थितिकी के अनुकूल यह कार्य कर रहे हैं ।

उत्तरी भारती में बाढ़ से जान-माल और फसलों की क्षति

1882. **श्री ईश दत्त यादव :**
श्री रामगोपाल यादव :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि **:**

(क) बाढ़ से अब तक उत्तर भारत मैं कौन-कौन से राज्य अधिक प्रभावित हुए हैं तथा किस राज्य में जान-माल एवं फसल की सबसे अधिक बरबादी हुई हैं,

(ख) उत्तर प्रदेश में अब तक बाढ़ से कितने लोगा मरे हैं, कितने बेघर हुए हैं और कितनी फसलों का नुकसान हुआ हैं, और

(ग) उत्तर प्रदेश में बाढ़ से प्रभावित लोगों और मृतकों के परिजनों/आश्रितों को राहत प्रदान करने के लिए सरकार ने अपने स्तर पर अब तक क्या कार्यवाही की हैं ?

कृषि मंत्रालय में राज्य मंत्री (डॉ. एस. वेणुगोपालाचारी) : (क) राज्य सरकारों से प्राप्त रिपोर्टो के अनुसार, वर्तमान दक्षिण पश्चिम मानसून के दौरान उत्तरी भारत में हिमाचल प्रदेश और उत्तर प्रदेश के कुछ भाग भारी वर्षा, बाढ़ों और भू-स्खलन से भिन्न-भिन्न मात्रा में प्रभावित हुए ।

(ख) उत्तर प्रदेश सरकार से प्राप्त रिपोटों के अनुसार, वर्तमान मानसून के दौरान भारी वर्षा, बाढ़ और भू-स्खलन से अब तक 41 लोगों की जानें गई हैं और 959 मकान क्षतिग्रस्त हुए हैं तथा 14000 हैक्टेयर क्षेत्र में फसलों को नुकसान पहुंचा हैं ।

(ग) भारत सरकार ने आपदा राहत निधि के केन्द्रीय हिस्से की 49.51 करोड़ रुपए की दो किश्तें निर्मुक्त की हैं ताकि प्रभावित क्षेत्रों में राहत और पुनर्वास उपाय किए जा सकें ।

NHRC warning on starvation ignored

1883. SHRI SHUSHIL KUMAR SAMBHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:
SHRI KRISHAN KUMAR BIRLA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned, "NHRC warnings on starvation ignored" which appeared in the 'Tribune' of June, 1997;

(b) if so, whether the NHRC team which visited the drought hit areas of Kalahandi, Bolangir, Auapada districts and others in Orissa last year, had recommended immediate emergency steps to help the worst draught-hit areas out of the jaws of starvation and death;

(c) whether people in large numbers have been forced to migrate from these areas in the absence of any drought relief measures; and

(d) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) A Team of officers of the NHRC had visited some of the drought affected areas of Orissa in December 1996 to investigate the reported starvation deaths. The Commission has not yet finalised its report.

(c) and (d) According to the reports received from the Government of Orissa, there is no large scale migration of people due to the drought conditions. Some migration of people to the neighbouring States for better work and emoluments is a common feature in the border districts. Poverty alleviation programmes such a Jawahar Rozgar Yojana, Employment Assurance Scheme, Indira Aawas Yojana, Million Wells Scheme, IRDP etc. are being implemented in the State in order to mitigate the adverse impact of drought and check migration.

Consumption of Urea

1884. SHRIMATI CHANDRA KALAPANDEY:
SHRI JIBON ROY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the urea consumption per hectare in the country;

(b) the State-wise urea consumption per hectare;

(c) the State-wise consumption of urea as percentage of total consumption in the country;

the State-wise location of urea units in Public Sector and Cooperative Sector alongwith installed capacity and capacity utilised; and

(e) the Urea imported in 1996-97 and in the 1st quarter (April to June, 1997) of 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) The consumption of urea in the country is estimated to be 105.3 Kilograms per hectare in 1996-97, equavalent to 48.4 Kilograms per hectare of nitrogen.

(b) and (c) A Statement indicating the State-wise consumption of urea per hectare and the percentage share of consumption of urea to total consumption in the country is at Statement-I (See below)

(d) A Statement indicating the location of urea producing units in the Public Sector and in the Cooperative Sector, State-wise, alongwith installed capacity and capacity utilised is at Statement-II (See below)

(e) The quantities of urea imported in 1996-97 and in the 1st quarter (April-June) of 1997-98 are given below:

1996-97	23.28 lakh tonnes
1997-98 (1st April to 30th June, 1997)	9.45 lakh tonnes

Statement-I

State-wise estimated per hectare consumption of urea and the percentage of urea consumption to total consumption during 1996-97

Sl. No.	State/U.T.	Consumption of urea Kgs. per hectare	Ures consumption as percentage of total consumption
1	2	3	4
1.	Andhra Pradesh	154.26	9.97
2.	Assam	16.58	0.32